

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)

No(s). 2301/2015

U. P. FINANCIAL CORPORATION & ANR.

Petitioner(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS.

Respondent(s)

(with interim relief and office report)

Date : 12/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr.P.S.Deoghar,adv.
Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s)

Mr. Rohit K. Singh,Adv.
Ms.Divya Krishnan,Adv.UPON hearing the counsel the Court made the following
O R D E R

The respondent No.1 has already filed the counter affidavit.

the
dated
31.07.2015 of this Court in respect of the respondent Nos. 2 & 3.
List the matter again on 08.01.2016.

Four weeks time as last chance is given to the Ld.counsel for
petitioner to comply with the terms of the order

(M V RAMESH)
RegistrarSS
Signature Not VerifiedDigitally signed by
Sushma Kumari Bajaj
Date: 2015.10.12
16:39:14 TLT
Reason: